

Plan to Set up Electronic Switching Factories in the Country

455. SHRI PARASRAM BHARDWAJ: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have drawn up any plan to set up more electronic switch factories in the country to meet the target of providing a public telephone in every village by the year 2000 A.D.,

(b) if so, the details thereof with the production targets;

(c) whether Government are going ahead with the proposed project for manufacturing cellular of car telephone; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) A number of Electronic Switching factories have been set up with a total production capacity of 24.8 lakh lines per annum of various types of Exchanges from small to large capacity.

(c) and (d). As per the New Industrial Policy announced by the Government of India no licence/permission is required for the manufacture of these items.

Increased House Tax Bills

456. SHRI MANORANJAN SUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the house-tax bills on enhanced rates have been sent by Municipal Corporation of Delhi and asked the owners to file objections, if any, and

(b) if so, the reasons for enhanced bills of property tax particularly for the self-occupied properties?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) and (b). The Municipal Corporation of Delhi has reported that it has issued notices proposing revised enhanced rateable values wherever the properties required such a revision consequent to the amendment in the Delhi Rent Control Act. The tax payers/property owners have been requested to file their objections.

Telephone Adalats

457. SHRI CHANDRESH PATEL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the rules, regulations and procedure for holding, conducting and disposing of the cases in the Telephone Adalats;

(b) how many Telephone Lok Adalats have been held in the different districts of Gujarat as well as in Delhi and other parts of the country during January 11, 1990 to October 31, 1991;

(c) the number of cases received and disposed of in each of the Adalats during the above period;

(d) the reaction of the Government, press and public on the working of such Adalats; and

(e) the number of such Adalats proposed to be conducted in the districts of Gujarat during December 1, 1991 to 1994?

DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) to (e). Relevant

information is being collected from the concerned units and will be placed on the Table of the House.

**Welfare Schemes for Harijans in Tribals
in Karnataka**

458. SHRIMATIBASAVARAJESWARI:
Will the Minister of WELFARE be pleased to state:

(a) whether Union Government had prepared some scheme for the welfare of SCs and STs in Karnataka;

(b) if so, the details thereof;

(c) whether these scheme will be helpful to SCs/Sts of those areas; and

(d) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) to (d). The following schemes of the Union Govt. for the welfare of Scheduled Castes and Scheduled Tribes of the various States and UTs including Karnataka and being implemented.

1. Special Central Assistance to Special Component Plan.
2. Post Matric Scholarship for SCs and STs.
3. Coaching and Allied Scheme.
4. Book Banks for SCs and STs.
5. PCR Acts and Liberation of Scavengers.
6. Girls Hostels for SCs and STs.

7. Special Central Assistance to Tribal Sub-Plan.
8. Tribal Cooperative marketing Development Federation of India Ltd.
9. Boys Hostel for SCs/STs (New scheme)
10. Development of Oil Seeds and oil of tree origin in tribal areas.
11. Aid to Voluntary Organisations for SCs and STs.
12. Research and Training.
13. Pre-matric Scholarships for the children of those engaged in unclean occupations.
14. Schemes under Proviso to Article 275(1) of the Constitution.
15. Equity participation in the State level SC Finance and Development Corporation.
16. National Scheduled Castes and Scheduled Tribes Finance and Development Corporation.
17. Price Support to Tribal Cooperative Marketing Development Federation of India Limited.
18. Grant-In-aid to Tribal Cooperative Marketing Development Federation of India Ltd.